

(b) if so, the particulars thereof?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) and (b). As distinguished from trespass, the one reported case of encroachment by Pakistan into Indian territory (excluding J. & K.), occurred in the Lubhachera sector on the Assam-East Pakistan border, during the period 1st November, 1963 to 31st January, 1964.

On December 9, 1963, it was noticed that the East Pakistan Rifles personnel were making efforts to move and entrench themselves in, about 200/300 yards within our territory at Lubhachera. There was exchange of fire between the East Pakistan Rifles personnel and our border security force. Ultimately, an agreement was reached on December 26, 1963, between the Sector Commanders of the two sides, by which the East Pakistan Rifles men withdrew to their original position, prior to the encroachment.

As in the past, a number of incidents involving trespasses by Pakistani nationals into Indian territory and mischievous acts such as cattle lifting, theft, dacoities etc. occurred during this period. But these did not involve encroachment on or occupation of Indian territory.

**Office of the Assistant High Commissioner for India in Rajshahi**

\*274. { Shri P. C. Borooah:  
Shri Bibhuti Mishra:  
Shri Bhagwat Jha Azad:  
Shri Hem Barua:  
Shri Yashpal Singh:

Will the **Prime Minister** be pleased to state the alternative arrangements made to carry out the work previously assigned to the office of the Assistant High Commissioner for India in Rajshahi in East Pakistan?

**The Minister of State in the Ministry of External Affairs (Shrimati**

**Lakshmi Menon):** Since the closure of the Assistant High Commission at Rajshahi by the Pakistan Government, the work, which related mainly to Passports and Visas, was transferred to the Deputy High Commission of India in Dacca.

**Newsprint Quota for Language Newspapers**

\*275. { Shri Yashpal Singh:  
Shri P. C. Borooah:  
Shri Bibhuti Mishra:  
Shri Vishram Prasad:  
Shrimati Savitri Nigam:

Will the **Minister of Information and Broadcasting** be pleased to state:

(a) whether Government propose to allot more newsprint to language newspapers; and

(b) if so, when the new policy is expected to be announced?

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** (a) Not at present, Sir.

(b) When more newsprint will be available.

**Nuclear Power Station at Rana Pratap Sagar**

\*276. { Shri P. C. Borooah:  
Shri Bhagwat Jha Azad:  
Shrimati Savitri Nigam:  
Shri Omkar Lal Berwa:

Will the **Prime Minister** be pleased to state:

(a) whether India and Canada have signed two agreements of collaboration and co-operation for building a 200 MW nuclear power station at Rana Pratap Sagar; and

(b) if so, the progress so far made towards the implementation of the project?

**The Minister Without Portfolio (Shri Lal Bahadur Shastri):** (a) Yes. One agreement is between the Governments of India and Canada and the other between the Government of India and Atomic Energy of Canada Limited.

(b) A financing agreement with the Export Credits Insurance Corporation of Canada for the loan of the foreign exchange component of the expenditure on the station and two engineering consultancy agreements, one for the nuclear and the other for the non-nuclear portion of the station, will shortly be signed. Preliminary work at the site at Rana Pratap Sagar is in progress.

**Bonus Commission**

277. {  
 Shri Yashpal Singh:  
 Shri Shree Narayan Das:  
 Shri Warrior:  
 Shri Vasudevan Nair:  
 Shri Subodh Hansda:  
 Shri S. C. Samanta:  
 Shri M. L. Dwivedi:  
 Shri Sarjoo Pandey:  
 Shri Hari Vishnu Kamath:  
 Shri P. C. Borooah:  
 Shri Prakash Vir Shastri:  
 Shri Dinen Bhattacharya:  
 Dr. U. Misra:  
 Dr. Ranen Sen:  
 Shri Shiv Charan Gupta:  
 Shri Kappen:  
 Shri Ram Harkh Yadav:  
 Shri Onkar Lal Berwa:  
 Shri A. N. Vidyalkar:  
 Shri P. R. Chakraverti:  
 Dr. Saradish Roy:  
 Shri Hem Barua:  
 Shri Basumatari:  
 Shri R. S. Pandey:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Bonus Commission have submitted their report;

(b) if so, their main observations and recommendations; and

(c) the decisions taken by Government in the light of those recommendations?

**The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya):** (a) Yes.

(b) and (c). The report is under examination.

**Labour Welfare Officers in Punjab Textile Mills**

486. **Shri Daljit Singh:** Will the Minister of Labour and Employment be pleased to state:

(a) the names of textile mills in Punjab State which have not employed labour welfare officers so far; and

(b) the steps Government propose to take in the matter?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** (a) Under Section 49 of the Factories Act, 1948 only factories employing 500 or more workers are required to employ welfare officers. The State Government have reported that there is no such mill without a welfare officer.

(b) Does not arise.

**Employment of Scheduled Castes and Tribes in Punjab**

487. **Shri Daljit Singh:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of candidates belonging to Scheduled Castes and Scheduled Tribes registered in various Employment Exchanges in Punjab as on the 1st January, 1964; and

(b) the number of such candidates as were provided with employment assistance during 1963?

**The Deputy Minister in the Ministry of Labour and Employment and**